

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A(CAA).No.503/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Jalan Brothers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Cf Mohan Ran Goleha  
F 4513' PCJ

Applicant Co

*[Signature]*  
20/11/17

ORDER

Ld. Counsel for the petitioners is present.

Petitioner has filed a synopsis, which is incomplete.  
Petitioners are directed to file detail of events in synopsis  
within 7 days from today.

List on **20/12/2017**.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(V.P.Singh)  
Member (J)